

The Chairman/ Chief Executive Officer/ Managing Director

Dear Sir/ Madam,

Membership to Real Time Gross Settlement (RTGS) System

With reference to your letter number ... dated ...on the captioned subject, we advise that you have been granted RTGS Membership Type 'A'/ Type 'B'/Type 'C'/ Type 'D' by the Bank. You will be bound by the RTGS (Membership) Regulations, 2004 and RTGS (Membership) Business Operating Guidelines,2004 as amended from time to time and such circulars, orders, Notifications, instructions, press releases etc. issued by the Bank in this regard.

2. You have been sanctioned an Intra Day Liquidity (IDL) limit of Rs. for the present.

Yours faithfully,

(.....)

General Manager (Banking)